

DR. SUBRAMANIAM SWAMY (Bombay North East) : Will Aligarh Muslim University Report be discussed in the Parliament ? Many Members are agitated due to the fact that they were not called... (Interruptions).

MR. SPEAKER : I will see.

12.03 hrs

### PAPERS LAID ON THE TABLE

#### PUNJAB HOUSING DEVELOPMENT (BOARD PROVIDENT FUND) RULES, 1983

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH) :  
I beg to lay on the Table a copy of the  
Punjab Housing Development Board (Pro-  
vident Fund) Rules, 1983, (Hindi and Eng-  
lish versions) published in Notification No.  
G. S. R. 70/PA6z/73/S. 98/83 in Punjab  
Gazette dated the 26th August, 1983 under  
subsection (3) of section 98 of the Punjab  
Housing Development Board Act, 1972 read  
with clause (c) (iv) of the Proclamation  
dated the 6th October 1983 issued by the  
President in relation to the State of  
Punjab. [Placed in Library. See No. LT.  
7277/83].

#### ANNUAL REPORT, AUDITED ACCOUNTS ETC. OF THE MAZAGON DOCK LIMITED, BOMBAY, GOA SHIPYARD LTD., VASCO-DA- GAMA, GOA, GARDEN REACH SHIPBUILDERS AND ENGI- NEERS LTD., CALCUTTA, MISHRA DHATU NIGAM LTD., HYDERA- BAD, BHARAT ELECTRONICS LTD., BANGALORE AND BHARAT EARTH MOVERS LIMITED, BANGALORE

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI K. P.  
SINGH DEO) : I beg to lay on the Table a  
copy each of the following papers (Hindi  
and English versions) under sub-section (1)

of section 619A of the Companies Act,  
1956 :-

- (a) (i) A statement regarding Review by the Government on the working of Mazagon Dock Limited, Bombay, for the year 1982-83.
- (ii) Annual Report of the Mazagon Dock Limited, Bombay, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7278/83].
- (b) (i) A statement regarding Review by the Government on the working of the Goa Shipyard Limited, Vasco-da-Gama Goa, for the year 1982-83.
- (ii) Annual Report of the Goa Shipyard Limited, Vasco-da-gama Goa, for the year 1982-83 alongwith Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7279/83].
- (c) (i) A statement regarding Review by the Government on the working of the Garden Reach Shipbuilders and Enginners Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the Garden Reach Shipbuilders and Enginners Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7280/83].
- (d) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1982-83.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1982-83 along

with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7281/83].

- (e) (i) A statement regarding Review by the Government on the working of the Bharat Electronics Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7282/83].
- (f) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, Bangalore, for the year 1982-83.
- (ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7283/83].

ANNUAL REPORT, AUDITED ACCOUNTS, OF THE INDIAN INSTITUTE OF TROPICAL METEOROLOGY, PUNE, INDIAN INSTITUTE OF ASTROPHYSICS, BANGALORE AND INDIAN INSTITUTE OF GEOMAGNETISM, BOMBAY

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :  
On behalf of Shri Khursheed Alam Khan, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of

the Indian Institute of Tropical Meteorology, Pune, for the year 1982-83 together with Audited Report thereon. [Placed in Library. See No. LT-7284/83].

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the India Institute of Astrophysics, Bangalore, for the year 1982-83 together with Audited Report thereon. [Placed in Library. See No. LT-7285/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1982-83.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Geomagnetism, Bombay, for the year 1982-83 together with Audited Report Thereon. [Placed in Library. See No. LT -7286/83].

ANNUAL REPORT, AUDITED ACCOUNTS ETC, OF THE STATE TRADING CORPORATION OF INDIA LTD., NEW DELHI. NATIONAL JUTE MANUFACTURES CORPORATION LTD, CALCUTTA, TRADE DEVELOPMENT AUTHORITY, NEW DELHI, AND COFFEE BOARD BANGALORE

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : On behalf of Shrimati Ram-Dulari Singha, I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1965 :